

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 1370

ANSWERED ON 19.12.2022

REIMBURSING MONEY ON POLAVARAM PROJECT

1370 SHRI V. VIJAYASAI REDDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) delay in reimbursing money spent by Government of Andhra Pradesh on the Polavaram project;
- (b) whether it is a fact that Government of Andhra Pradesh has sought reimbursement of money it spent on works at the Polavaram project to date; and
- (c) if so, steps taken by Government to reimburse the amount which is delayed enormously?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (c) Funding for Polavaram Irrigation Project (PIP) is being undertaken in line with the Ministry of Finance Office Memorandum (OM) dated 30.09.2016. The said OM mandates Government of India to provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 01.04.2014 to the extent of the cost of the irrigation component on that date.

Government of India has been reimbursing, from time to time, the expenditure incurred by the Government of Andhra Pradesh (GoAP) on the project with effect from 01.04.2014. The reimbursement is being done upon receipt of verified bills and recommendations from the Polavaram Project Authority (PPA) and Central Water Commission (CWC). Since 01.04.2014 upto October, 2022, overall expenditure incurred by the GoAP on PIP is reported to be Rs. 15,970.53 crore. Out of this, an amount of Rs. 13,226.04 crore has been found eligible, and duly reimbursed by the Government of India.

The eligible amounts are being reimbursed to GoAP from time to time, without any major delay, beyond the time taken for scrutiny of bills as well as for the approval process at Government of India level.
